

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

UNSTARRED QUESTION NO:3011  
ANSWERED ON:22.12.2003  
SEMINAR ON INDUSTRIAL RELATIONS  
VILAS BABURAO MUTTEMWAR

**Will the Minister of LABOUR be pleased to state:**

- (a) whether at a recently held national seminar on Industrial Relations organised by the Confederation of Indian Industry (CII) concern was expressed about the poor work culture and increasing number of holidays resulting in the significant drop in the working hours;
- (b) if so, whether the participants in the seminar also expressed the apprehensions of the employees about the prevailing trend of job security; and
- (c) if so, the steps the Government proposes to take to make the labour laws more suited to enhance competitiveness without sacrificing the safety and welfare of the workers?

**Answer**

MINISTER OF LABOUR (SHRI SAHIB SINGH VERMA)

- (a): Yes Sir.
- (b): During the seminar discussions were held on the issue of social security relating to contractual and fixed term employment.
- (c): Review and updation of labour laws is a continuous process to bring them in line with the prevailing needs of the economy while also ensuring that workers' interests are protected.